

GOVERNMENT OF INDIA
MINISTRY OF STEEL

RAJYA SABHA
UNSTARRED QUESTION NO.2559
FOR ANSWER ON 17/03/2021

UTILISATION OF CSR FUND

2559. SHRI NEERAJ DANGI:

Will the Minister of STEEL be pleased to state:

- (a) whether Government has utilised the entire amount received under Corporate Social Responsibility (CSR) fund;
- (b) if so, the State-wise and year-wise details of total amount received and spent respectively in last three years;
- (c) the total amount received by Government from the State of Rajasthan as against the expenditure made for the State, the details thereof;
- (d) whether Government is emphasising upon the development of local institutions, rural schools and hospitals also through CSR activities; and
- (e) if so, the year-wise details of the domains along with the amount spent on the development work, during last three years?

ANSWER

THE MINISTER OF STEEL

(SHRI DHARMENDRA PRADHAN)

(a)to(e): The amount under Corporate Social Responsibility (CSR) is allocated and utilised by various Companies in accordance with the broad framework provided by the Government under section 135 of the Companies Act, 2013 ('Act') and Companies (CSR Policy) Rules, 2014, as amended from time to time. The Act, inter-alia, stipulates that companies exceeding the threshold limits, as specified in the Companies Act, 2013, have to allocate at least 2% of their average net profits of the company made during the three immediately preceding financial years for CSR activities. The Board of a company is empowered to plan, decide, execute and monitor CSR activities of the company. Schedule VII of the Companies Act indicates the activities that can be undertaken by the companies, which, inter-alia, include Health care, Education and Rural Development Projects, etc. Further, the first proviso to section 135 (5) of the Act provides that the company shall give preference to local areas and the areas around it where it operates.

Year-wise details of CSR amount and expenditure incurred on major CSR activities in various States/UTs by CPSEs under the Ministry of Steel during the last three years, i.e. 2017-18, 2018-19 and 2019-20, are given at **Annexure -I**.

Reply to parts (a) to (e) of the Rajya Sabha Question No. 2559 for answer on 17.03.2021

Statement showing Year-wise details of CSR Amount and Actual expenditure incurred on major CSR activities in various States/UTs by CPSEs under the Ministry of Steel during the last 3 years

Name of the CPSE	Name of the State/UTs and CSR Activities Undertaken	(Rs. in lakh)					
		2017-18		2018-19		2019-20	
		CSR Amount	Exp.	CSR Amount	Exp.	CSR Amount	Exp.
Steel Authority of India Limited (SAIL)	<p>SAIL has carried out CSR activities in areas such as Education, Providing Health-care facilities, Women Empowerment, Sustainable Income Generation through Self-Help Groups, Assistance to Divyangs, Promotion of Sports coaching, Traditional Art and Culture, Access to Water facilities and Sanitation, Environment Sustainability, etc.</p> <p>CSR activities have been carried out mainly in the States/UTs of Chhattisgarh, Jharkhand, Odisha, West Bengal, Madhya Pradesh, Tamil Nadu, Maharashtra, Karnataka, Kerala, Delhi, Uttar Pradesh and Haryana.</p>	2600	2570	3000	3118	3300	2756
Rashtriya Ispat Nigam Limited (RINL)	<p>RINL has carried out CSR activities in areas such as Health, Drinking water, Swachh Bharat and Help during natural calamities, Education and Skill Development, Women Empowerment and Senior Citizen Care, Environment and Clean Ganga, Sports, Rural Development, Slum Area Development, Survey/ Assessments etc.</p> <p>CSR activities have been carried out mainly in the States/UTs of Andhra Pradesh,</p>	1300	960	1190	1030	1010	796

	Telangana, Uttar Pradesh, Delhi, Madhya Pradesh, Haryana, Odisha and Kerala.						
NMDC Limited	<p>NMDC has carried out CSR activities in areas such as Drinking Water, Education, Health and Hygiene, Environment, Infrastructure, Culture and Heritage, Flood Relief/Natural Calamities, Nutrition, Skill Development, Promotion of Sports, etc.</p> <p>CSR activities have been carried out mainly in the States/UTs of Chhattisgarh, Karnataka, Telangana, Madhya Pradesh, Andhra Pradesh, Uttar Pradesh, Delhi, Haryana, Kerala, Himachal Pradesh and Maharashtra.</p>	19516	16937	20000	16724	20000	19999
MOIL Limited	<p>MOIL has carried out CSR activities in areas such as Education, Rural Development, Health, Culture and Sports, Environment Sustainability, etc.</p> <p>CSR activities have been carried out mainly in the States of Maharashtra, Madhya Pradesh and Telangana.</p>	922	962	925	929	1250	1274
MSTC Limited	<p>MSTC has carried out CSR activities in areas such as Education, Healthcare, Livelihood Generation, Women Empowerment, Drinking Water, Sanitation, Sports, Art and Culture, Flood Relief, Social Security, Environment Sustainability, Skill Development, etc.</p> <p>CSR activities have been carried out mainly in the States of West Bengal, Jharkhand, Andhra Pradesh, Karnataka, Odisha, Kerala and Uttar Pradesh.</p>	215	215	200	200	Nil	54

KIOCL Limited	<p>KIOCL has carried out CSR activities in areas such as Sanitation and Drinking Water, Healthcare, Education, Promotion of Sports, Flood relief, Mid-day meal to School children, etc.</p> <p>CSR activities have been carried out mainly in the States of Karnataka, Odisha, Kerala, Madhya Pradesh and Tamil Nadu.</p>	16	16	40	33	208	331
MECON Limited	<p>MECON has carried out CSR activities in areas such as Nutrition, Sanitation, Healthcare, Education, Skill Development and Livelihood, Social Welfare, Rural Development etc.</p> <p>CSR activities have been carried out mainly in the States of Jharkhand, Uttar Pradesh and Andhra Pradesh.</p>	203	49	544	17	547	330
